In regard to the objections raised in the Audit inspection report for the year 1956-57 action has been taken in the case of missing books to recover the cost in cases of default in returning them and to write off the books in respect whereof no definite responsibility could be fixed on any person. Action has also been initiated regarding the loss of furniture and stores, and investigations are in progress. These are expected to be finalised shortly.

दिल्ली की झोंपड़ियों का गिराया जाना

८९२. **श्री नवल प्रभाकर :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दिल्ली में लाल किले के निकट १९४७ से बसे हुए विमुक्त जातीय लोगों की झोपडिया ३० दिसम्बर, १९५८ को गिरा दी गई थी ,

(ख) यदि हा, तो उन्हें उसके बदले में कौन सा स्थान दिया गया ,

(ग) कितने परिवार इस प्रकार विस्थापित हुए ,

(घ) क्या उस क्षेत्र में उनके अतिरिक्त कोई और परिवार भी रहते थे , और

(ङ) यदि हा, तो क्या उनकी झोपडिया भी गिरा दी गई थी ?

गृह-कार्य मंत्री (श्री गो० ब० पन्त) : (क) जी नहीं, लेकिन लाल किले के स्टेशन स्टाफ अफसर की प्रार्थना पर किले के पाबन्दीशुदा इलाके में गैर-कानूनी तौर पर बनाई गई २७ झोपड़ियां, १४ दीवारें और चाय का एक स्टाल २९ और ३० दिसम्बर, १९५८ को गिराया गया। यह नहीं मालूम कि ये झोपड़िया आदि विमुक्त जातियों का थी या किसी और की ।

(ख) इनके बदले में कोई और स्थान देने का सवाल नहीं उठा क्योंकि ये गैर-कानूनी तौर पर और हाल ही में बनाई गई थी ।

(ग) अनुमान है कि २८ परिवार विस्थापित हुए ।

(घ) और (ङ). पाबन्दीशुदा इलाके से बाहर गैर-कानूनी तौर पर बनाई गई पुरानी झोपड़ियां आदि नहीं गिराई गई हैं ।

Information from States regarding Scheduled Castes and Scheduled Tribes

893. { **Shri B. K. Gaikwad:** / **Shri Manay:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the information called for by the Commissioner for Scheduled Castes and Scheduled Tribes is not supplied in time by the State Governments very often; and

(b) what attempts Government have made to solve this difficulty?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). Apart from the remarks made by the Commissioner for Scheduled Castes and Scheduled Tribes in his latest report for 1957-58 regarding delay by State Governments in furnishing material for his annual reports, Government of India have not received any specific complaints from him in the matter.

Financial Powers of the Administrative Ministries

894. **Shri Morarka:** Will the Minister of Finance be pleased to state:

(a) the effects of enhancing the financial powers of the administrative Ministries recently; and

(b) whether this change was made in consultation with the Comptroller and Auditor-General?

The Minister of Finance (Shri Morarji Desai): (a) The precise information that the hon'ble Member desires to have is not very clear. If he desires to know the details of the new scheme of delegation of enhanced powers to